Declaration of Assets and Liabilities

						Year	2020-21
		I, Frabha	Icar Singi	Bhadon's	daughter/wife	of	Kymar, S,
	aged	43					
Secreter	nidserv	ice and presently v	working as		gssisd	an d	
	aive	herein below the o	details of the	e assets (imr	novable mova	hle hank hala	nce, etc.) of
it. (Luis	mys	elf, my spouse and	dependants	*:			
7/19/7	give	elf, my spouse and Details of move (Assets in joint in)	able assets name indica	i ting the exte	nt of joint own	iership will alsc	have to be
12.2.2.21 22.2.21	Sr.	Description	Self	Spouse Name(S) Mamfakum	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
2.2.2	(i)	Cash	2000	2000/2			
357	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	M/A -	-			
2/02/	(iii)	Bonds, Debentures and Shares in companies	N/A				
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N/A	_			
	(v)	Motor Vehicles (details of make, etc.)	1 Bike				
	(vi)	Jewellery (give details of weight and value)	Gold 30 379m				
	(vii)	Other assets, such as values of claims /	N/A				ALCOHOLD N

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

interests

PSBhadosia

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NΑ	_			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA				
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	House in Vill age				
')	Others (such as interest in property)				1.70 (1.00)	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as on
(i) Loans from Banks		
(ii) Loans from financial institutions	SBI	
(a) dues to departments dealing with government accommodation	NA	PRODES A SECTION OF
dealing with supply of water	NIA	Table of second
(c) dues to departments dealing with supply of electricity	NA	
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from financial institutions (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of water

	(d) dues to departments dealing with telephones	NIA	A constant
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	Kvalde in ventante
	(f) Other dues, if any	Love taken by ather person 30,00,0	16
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	Person 30,00,0	60/=Ra.
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A AMRPB 7612B	est production of the state of
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIA	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax		

C. Personal Detail

Date: 19-2-2021

GPF/CPF/PRAN No. :-	
Gri/CFF/PRAN No. :-	AMRPB7612 E
Gender :-	M (M/F)
Date of Birth :-	D 9 1 1 1 9 7 7 (DD/MM/YYYY)
Class/Group :-	В
Cadre :-	[A/B/C)
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Sahersa
I hereby declare knowledge and belief.	that the above details are true to the best of my
	Signature PSBhadozia
Patha	Name of Employee: Pralphalegr Singh Bhadon's
Place: Path G Date: 19-2-2021	Designation: ASSISOTAL
Date:	

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: Bihar Vidhan Salha,